

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 3

IA Nos. 2155/2023, 2878/2023, 1198/2024, 1800/2022, 413/2023,
414/2023, 1675/2023, 1676/2023, 2651/2023,
624/2024, 625/2024, 661/2024, 662/2024, 663/2024,
in
CP(IB) No. 237/Chd/Chd/2021
(Admitted)

IN THE MATTER OF:

M/s Area Importers and Exporters Pvt. Ltd.

...Petitioner/ Financial Creditor

Vs.

Gupta Builders and Promoters Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 7, 30, 66(1), 60(5) IBC 2016

Order delivered on 24.07.2024

CORAM:

SH. ASHISH VERMA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the RP:

Mr. Anand Chhibbar, Senior Advocate
Mr. Abhishek Anand, Advocate
Mr. Swati Vashisth, Advocate

For the applicant in IA No. 662/2024 :

Mr. Viraj Gandhi, Advocate

For the applicant in IA No. 2651/2023 :

Ms. Ramneek Kaur Mann, Advocate

For the Applicant in IA Nos. 1675/2023
& 1676/2023 :

Mr. Ankush Chowdhary, Advocate

For the applicant in IA Nos. 624/2024,
625/2024, 663/2024 :

Mr. Pradeep Nahuria, Advocate

For Respondent No. 3 in IA No. 413/2023:

Mr. Harikesh Anirudhan, Advocate
Ms. Neha Randhawa, Advocate

For the applicant in IA No. 2878/2023 : Mr. Aalok Jagga, Advocate
and IA No. 1198/2024 Mr. APS Madaan, Advocate

For the applicant in IA No. 661/2024 : Ms. Shairon Tyagi, proxy counsel for
Mr. Nikhil Goyal, Advocate

For the Respondent in IA No. 1800/2022: Mr. Arvind Moudgil, Senior Advocate
Mr. Lakshay Bansal, Advocate

ORDER

IA No. 2878/2023

Compliance affidavit has been filed by Mr. Abhishek Anand, Advocate-RP vide Diary No. 03254/3 dated 19.07.2024. The same is under objection. Ld. Counsel for RP is directed to remove these objections within two days. It is pointed out by Ld. Counsel for the applicant that it is not in compliance of the order dated 09.07.2024. Counter affidavit has been filed by Ld. Counsel for the applicant vide Diary No. 03524/4 dated 18.07.2024. The same is also taken on record. Let the matter be listed before the Regular Bench on 21.08.2024.

IA Nos. 624/2024, 625/2024 and 663/2024

Replies have been filed by Resolution Professional vide Diary Nos. 00636/1, 00660/1, 00775/1 dated 10.07.2024 respectively. The same are taken on record. Rejoinders have been filed by Ld. Counsel for the applicant vide Diary Nos. 00660/2, 00636/2, 00775/2 dated 18.07.2024 respectively. The same are also taken on record. Let the matter be listed before the Regular Bench on 21.08.2024.

IA No. 1800/2022

Rejoinder has been filed by Ld. Counsel for RP vide Diary No. 03040/4 dated 10.07.2024. The same is taken on record. Let the matter be listed before the Regular Bench on 21.08.2024.

IA No. 1198/2024

Short note has been filed by Ld. Counsel for RP vide Diary No. 01683/1 dated 10.07.2024, Counter note has been filed by Ld. Counsel for applicant vide Diary No. 01683/2 dated 16.07.2024. Both are taken on record. Let the matter be listed before the Regular Bench on 21.08.2024.

IA Nos. 2155/2023, 413/2023, 414/2023, 1675/2023, 1676/2023, 2651/2023, 661/2024 and 662/2024

Let the matter be listed before the Regular Bench on 21.08.2024.

Sd/-
(ASHISH VERMA)
MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti